

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 11 of 2016 &
IA NOs. 22, 23 & 58 OF 2016**

Dated : 23rd February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Haryana Vidyut Prasaran Nigam Ltd.

....Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Varun Pathak
Mr. Raheel Kohli

Counsel for the Respondent(s)

:

Mr. A.K. Rampal (Rep.) for HERC

ORDER

We have heard learned counsel for the appellant.

List the matter for further hearing on **14.03.2016**. Interim order to
continue till then.

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson